

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO. 170/00735/2017

DATED THIS THE 10TH DAY OF JANUARY, 2018

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)

Smt Alice Joseph,
Wife of Sri. Joseph Varghese
Aged about 58 years,
Residing at No. 1/17/60, Maladi Street,
Bandra Kulur,
Mangalore, Dakshina Kannada K T
Karnataka State

.....Applicant

(By Advocate Shri Hari Haran K)

Vs.

1. Kendriya Vidyalaya Sangathan,
Through its Commissioner,
18, Industrial Area,
Shahid Jeet Singh Marg,
New Delhi (India).

2. The Administrative Officer, (Estt),
Kendriya Vidyalaya Sangathan,
18, Industrial Area,
Shahid Jeet Singh Marg,
New Delhi (India).

3. The Assistant Commissioner, (Estt),
Kendriya Vidyalaya Sangathan,
18, Industrial Area,
Shahid Jeet Singh Marg,
New Delhi (India).

4. The Deputy Commissioner,
Kendriya Vidyalaya Sangathan,
Regional Office,
K. Kamaraj Road,
Bangalore – 560 042

....Respondents

(By Shri Vishnu Bhat, Counsel for the Respondents)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

The learned counsel for the applicant submits that he had got the relief. Shri Vishnu Bhat, learned counsel for the respondents, file a memo in this regard, therefore, the OA has become infructuous.

2. The OA is dismissed as infructuous. No order as to costs.

(PRASANNA KUMAR PRADHAN)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No.170/00735/2017

Annexure A-1: Copy of Transfer Guidelines of Kendriya Vidyalaya Sangathan 2017

Annexure A-2: Copy of letter F.13045/2017-18/KVS (BGR) dated 27.04.2017 regarding notification of Transfer Guidelines of Kendriya Vidyalaya Sangathan 2017

Annexure A-3: Copy of Calendar of activities for annual transfer for the year 2017

Annexure A-4: Copy of letter dated 22.09.2017 forwarding representation for interstation transfer of the applicant

Annexure A-5: Copy of letter dated 03.10.2017 forwarding representation for interstation transfer of the applicant

Annexure A-6: Copy of letter F.350/KVM/2017-18/211 dated 06.10.2017 forwarding representation of the applicant

Annexure A-7: Copy of letter F.350/KVM/2017-18 dated 08.11.2017 forwarding representation of the applicant

Annexure A-8: Copy of letter F.No. 11029/2017/KVS(HQ)/Estt.II (TP) dated 06.11.2017

Annexure A-9: Copy of aadhar card of the applicant

Annexure A-10: Copy of medical report of the husband of the applicant

Annexure A-11: Copy of employee transfer details of the applicant

Annexure A-12: Copy of Tentative Vacancy Position of Staff as on 01.11.2017
